GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:3388 ANSWERED ON:15.04.2010 SETTING UP OF PETROLEUM CHEMICALS AND PETROCHEMICALS UNIT AT PARADIP Panda Shri Baijayant

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) Whether the Union Government proposes to set up an Integrated Petroleum, Chemical and Petrochemical unit at Paradip in Orissa;

(b) If so, the details thereof;

(c) Whether the Government of Orissa has obtained the necessary environment clearance for the purpose;

(d) If so, the details thereof;

(e) Whether approval has since been accorded by the Union Government; and conveyed to the State Government; and

(f) If not, the time by which the approval is likely to be accorded?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) Government of Orissa has submitted a proposal to set up Petroleum, ChemicT and Petrochemical Investment Region (PCPIR) at Paradip as per the PCPIR policy of Government of India.

(b) The proposed PCPIR will cover an area of 284.15 sq. km. in Jagatsinghpur and Kendrapara districts of Orissa. Total investment of about Rs. 2,79,375 Crore is expected in the PCPIR. Indian Oil Corporation Limited (IOCL) has been identified by the Government of Orissa as its Anchor Tenant for the PCPIR.

(c) & (d) Government of Orissa has included a preliminary Environmental Impact Assessment (EIA) in its PCPIR application. As per the PCPIR policy, a detailed EIA will be conducted and necessary clearances obtained by Government of Orissa from Ministry of Environment and Forests after the PCPIR is approved by Government of India.

(e) Approval has not yet been accorded by the Union Government

(f) The proposal is under submission to a High Power Committee Chaired by Cabinet Secretary. After consideration and recommendation by Vm HPC, it will be placed before the CCEA for approval